NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.356/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company		Jai Balaji Industries Ltd-Vs-Jai Venktesh Concast Pvt Ltd		
Under Section		8 & 9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mr. Maryle Bheteria. Advocate. Der die Spier Spi

ORDER

- Ld. Counsel for the operational creditor is present. No one is present from the respondent's side.
- Ld. Counsel for the operational creditor prayed that time may be given for making compliance of our earlier order for Bank certificate in compliance of Section 9(3)(c) of the Insolvency and Bankruptcy Code, 2016. Prayer is allowed. Compliance may be done within 7 days from today.

List on **03/01/2018**.

(Jinan K.R.)

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)